

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

37




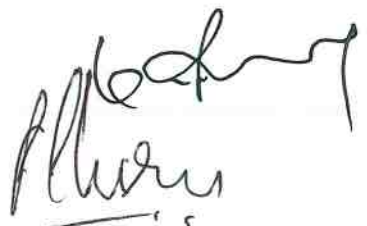
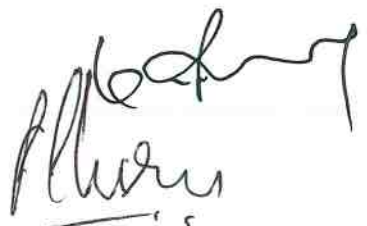
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019 IN
PETITION NUMBER : CP/64/IB/2018
NAME OF THE PETITIONER(S) : N MATHIYALAGAN
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)
(G B ENGINEERING ENTERPRISES PVT LTD)
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- 1) S. SATISH Counsel for R1 
- 2) V. ASOY kottare Counsel for Petitioner 
- 3) V. Manivannan Counsel for R6 to R12 
- 4) K. Ramesh
Mr Rameshlingam & Associates Counsel for
BY Respondent 
- 5) R. THIRUVARUKAAS Counsel for R 2
E.P.O. 

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **24.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)